- (a) the details of fund allocated and spent by Air India/ Indian Airlines on passenger amenities during the last five years, year-wise;
 - (b) whether Air India has cut the cost on passenger amenities;
 - (c) if so, the details thereof;
 - (d) the reasons for reduction in cost on passenger amenities;
- (e) whether cost cut on passenger amenities has adversely affected the customers, satisfaction; and
 - (f) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) to (c) Fund allocated and spent by Air India on passenger amenities during last five years are as under:

(Rs. in crores)

Year	Budgeted Amount	Actual Expenditure
2006-07	Erstwhile IA - 185.00	Erstwhile IA - 197.33
	Erstwhile AI - 421.71	Erstwhile AI - 421.67
2007-08	650.00	592.93
2008-09	541.00	486.56
2009 - 10	521.50	483.81
2010-11	569.47	459.81

- (d) In order to save on cost, the menu was rationalized in all classes and sweets and juice were discontinued from economy class and also similar discontinuance of other beverages from the higher classes.
 - (e) No, Sir.
 - (f) Does not arise.

Stopping of flights by private airlines

1741. PROF. P.J. KURIEN: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether any private airlines has suddenly stopped operating flights in some sectors;
- (b) if so, the details thereof; and
- (c) the action proposed to be taken by Government to protect the interest of the passengers in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) to (c) In the winter scheduled 2011 effective from 30th October, 2011, airlines-wise details of approved departure *vis-a-vis* actual operation are given in the Statement (See below).

Directorate General of Civil Aviation (DGCA) has issued letters to Kingfisher, Spicejet and IndiGo for violation of Rule 140A of Aircraft Rules 1937. The approved slots which were not being used by these airlines were cancelled.

To redress the issue of flight delays and cancellation and passenger inconvenience, DGCA has issued a Civil Aviation Requirements (CAR) Section 3, Series M, Part IV in August, 2010, which provides for compensation and facilities to the passengers in case of denied boarding, cancellations and delays. All the airlines are required to provide compensation and facilities to the affected passengers in accordance applicable provisions of the CAR. DGCA regularly monitors on monthly basis compensation and facilities accorded to passengers by Airlines.

Statement

Airlines-wise details of approved departure vis-a-vis actual operation (winter scheduled 2011 effective from 30th October, 2011)

Airline	Daily Departures	
	Approved	Actual Operational
1	2	3
Air India	262	255
Alliance Air	50	50
Jet Airways	404	395
Jet Lite	120	109
Kingfisher Airlines	418	243

1	2	3
Spicejet	283	250
Go Air	82	82 .
IndiGo	291	259
TOTAL	1910	1643

Vigilance raid on Air India Sports Club

1742. SHRI PRAKASH JAVADEKAR: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that recently Air India Vigilance has conducted a raid and recovered cash of Rs. 5 lakh from the office of the Chairman of Air India Sports Club;
 - (b) if so, the details thereof; and
 - (c) the action that has been taken and proposed to take in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (b) Yes, Sir. Air India Vigilance officials carried out a surprise check at the erstwhile Indian Airlines Sports Club Office on 26 July, 2011. During the check, cash amount of Rs.505880/- was found in a cupboard in the office of Chief aircraft Technician and General Secretary of Club.

(c) The Chief Manager/Treasurer of the Club was charge-sheeted and departmental proceedings have been instituted against him under Standing Orders as applicable to him.

HR integration issue after merger of AI and Indian Airlines

1743. SHRI PRAKASH JAVADEKAR: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government has been able to resolve the HR issues after the merger of Air India and Indian Airlines;
 - (b) whether it is a fact that the HR integration below the level of DGM is yet to be done;